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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.959/99

Date of Order : 30.6.99

BETWEEN:

K.Krupa Rao .. Applicant.

AND

1. The Secretary, Govt. of India,  
Ministry of Railways, Railway Board,  
Rail Bhavan, New Delhi.

2. General Manager,  
(Representing UOI), S.C.Rly.,  
Rail Nilayam, Secunderabad.

3. The Chief Personnel Officer,  
S.C.Railway, Secunderabad.

4. The Chief Engineer,  
S.C.Railway, Secunderabad.

5. S.K.Khader Basha .. Respondents.

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Counsel for the Applicant .. Mr.S.Ramakrishna Rao

Counsel for the Respondents .. Mr.N.R.Devraj

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CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

(( As per Hon'ble Shri R.Rangarajan, Member(Admn.) ))

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Mr. S.Ramakrishna Rao, learned counsel for the applicant and Mr.N.R.Devraj, learned standing counsel for the respondents.

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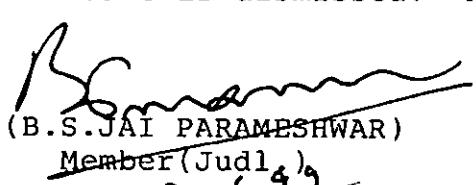
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2. The applicant in this OA appeared for the Group-B selection against 70% selection quota for AEN in response to the notification dated 21.4.99 (A-14).

By that notification the applicant was called for viva-voce as he had passed the written examination. Before appearing for viva-voce test it is stated that he passed the medical test also. The final selection list was issued on 20.5.99 (A-1). The name of the applicant is not finding a place in that list. Hence he has filed this OA for inclusion of his name in that list.

3. We have considered similar cases also earlier. The only point for consideration in this case is that whether he has passed the viva-voce obtaining the minimum required marks. We have called for the selection proceedings. We find that the applicant failed to get the minimum marks in the combined total of written and viva-voce. Hence he was found unsuitable for empanelment. One of his senior <sup>was</sup> also found unsuitable for the selection.

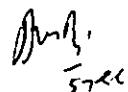
4. In the result, we find no merit in the OA and the same is dismissed. No costs.

  
(B.S.JAI PARAMESHWAR)  
Member (Jud1)

30.6.99

  
(R.RANGARAJAN)  
Member (Admn.)

Dated : 30th June, 1999  
(Dictated in Open Court)

  
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